

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India)
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ASHBEЕ INDUSTRIES INDIA PRIVATE LIMITED

Relevant Particulars	
1	Name of the Corporate Debtor Ashbee Industries India Private Limited
2	Date of Incorporation of Corporate Debtor 07th September 2007
3	Authority under which Corporate Debtor is incorporate/registered Registrar of Companies (Pune) under the Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor U28112PN2007PTC130667
5	Address of registered office and principal office (if any) of the corporate debtor Gat No.283 to 285, Post- Shindewadi, Taluka - Khandala, Shindewadi MH 412803 IN
6	Insolvency commencement date in respect of corporate debtor 7th September, 2018 (As per order dated 7th September 2018, by the Honourable NCLT, Mumbai Bench)
7	Estimated date of closure of insolvency resolution process 06th March, 2019 (180th day from Insolvency commencement date) (A copy of the order made available to the IRP on 11th September, 2018)
8	Name and registration number of the insolvency professional acting as interim resolution professional Prabhakar Bhat, IP Regn No : IBBI/IPA-001/IP-P00299/2017-18/10543
9	Address and e-mail of the interim resolution professional, as registered with the Board No.7, First Floor, Shital, Plot No. 81, Jain Mandir Marg, Behind Old SIES College, Sion West, Mumbai - 400022. E: sukkhe@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional No.7, First Floor, Shital, Plot No. 81, Jain Mandir Marg, Behind Old SIES College, Sion West, Mumbai 400022. E: sukkhe@gmail.com
11	Last date for submission of claims 21st September, 2018
12	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: http://www.ibbi.gov.in/downloadform.html Physical Address : No.7, First Floor, Shital, Plot No. 81, Jain Mandir Marg, Behind Old SIES College, Sion West, Mumbai - 400022.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ashbee Industries India Private Limited on 7th September 2018 and copy of the order made available to the IRP on 11th September 2018.

The creditors of Ashbee Industries India Private Limited, are hereby called upon to submit their claims with proof on or before 21st September 2018 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 12th September, 2018
Place : Mumbai

sd/-
Prabhakar Bhat
Insolvency professional
IBBI/IPA-001/IP-P00299/2017-18/10543